

ITEM NO.3

Court NO.1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 120/2012

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

THE PRINCIPAL SECRETARY & ORS.

Respondent(s)

(ONLY LETTER DATED 03.02.2021 OF LEARNED REGISTRAR GENERAL, HIGH COURT OF DELHI IS LISTED. NAMES OF MR. R.S. CHEEMA, SENIOR ADVOCATE (SPECIAL PUBLIC PROSECUTOR), MR. MANOHAR LAL SHARMA, PETITIONER-IN-PERSON AND MR. AMIT ANAND TIWARI, ADVOCATE TO BE SHOWN IN W.P.(CRL.) NO. 120 OF 2012.)

WITH

W.P.(C) No. 463/2012 (PIL-W)

Date : 15-03-2021 This matter(s) was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Manohar Lal Sharma, Petitioner-in-person

Mr. Prashant Bhushan, AOR

Mr. Tushar Mehta, Ld. SG

Ms. Aishwarya Bhati, Ld. ASG

Mr. Gurmeet Singh Makkar, AOR

Ms. Binu Tamta, Adv.

Ms. Vimla Sinha, Adv.

Mr. Zoheb Hussain, Adv.

Mr. Rajat Nair, Adv.

Mr. Kanu Agrawal, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Ld SG

Ms. Aishwarya Bhati, Ld ASG

Mr. R. Bala, Sr. Adv.

Mr. Zoheb Husaain, Adv.

Mr. Sachin Sharma, Adv.

Mr. Rajat Nair, Adv.

Mr. M.K. Maroria, AOR

WWW.LIVELAW.IN

Mr. R. S. Cheema Sr. Adv.
Mr. Amit Anand Tiwari, AOR
Mr. Sanchit Guru Adv.
Ms. Tarannum Cheema Adv.

Ms. Bharti Tyagi, AOR
Mr. Ramendra Mohan Patnaik, AOR
Mr. Amit Sharma, AOR
M/S. Khaitan & Co., AOR
Mr. B. Balaji, AOR
Mr. Braj Kishore Mishra, AOR
M/S. Parekh & Co., AOR
Mr. Kamini Jaiswal, AOR
Ms. Sharmila Upadhyay, AOR
Mr. Amarjit Singh Bedi, AOR
Mr. Chanchal Kumar Ganguli, AOR
Mr. Tapesh Kumar Singh, AOR
Ms. Binu Tamta, AOR
Mr. Amit Anand Tiwari, AOR
Ms. Hemantika Wahi, AOR
Ms. Aparna Bhat, AOR
Mrs. Shally Bhasin, AOR
Mr. D. Mahesh Babu, AOR
Mr. Dinesh Kumar Garg, AOR
Ms. Asha Gopalan Nair, AOR
Mr. Mishra Saurabh, AOR
Mr. E. C. Agrawala, AOR
Mrs. Kirti Renu Mishra, AOR
Ms. Aparna Jha, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. B. Krishna Prasad, AOR
Mr. Kaustubh Shukla, AOR
Mr. G. N. Reddy, AOR
M/S. Chambers Of Kartik Seth, AOR
Mr. Jayant Mohan, AOR
Mr. Pranav Sachdeva, AOR

UPON hearing the counsel the Court made the following
O R D E R

LETTER DATED 03.02.2021 OF LEARNED REGISTRAR GENERAL, HIGH COURT OF DELHI IN W.P.(CRL.) NO. 120 OF 2012

This is a letter received from the learned Registrar General of Delhi High Court seeking permission of this Court to nominate/post another suitable Officer as Special Judge in place of Mr. Bharat Parashar, Special Judge, in the matter which is pending

for about six years when the law contemplates the disposal of the such matters in two years which may be extended upto 4 times by periods of six months each.

We find that Mr. Bharat Parashar who has acted as a Special Judge (PC Act), (CBI)-07, Patiala House Court, New Delhi, needs to be replaced, as he has now completed more than 6 years in the same post after having been posted as Special Judge in the above mentioned court since 19.08.2014.

We accordingly request the Hon'ble Chief Justice, Delhi High Court to give us a panel of names of about five judges of a high caliber and absolute integrity to enable us to suggest an appropriate replacement for Mr. Bharat Parashar, Special Judge.

Stand over for two weeks.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR